

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.104
C.P.(IB)/14(MP)2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Tehseen Khan

.....Applicant

Order delivered on 30/06/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Ms. Noopur K Dalal
For the Respondent : Ld. Adv. Mr. Aman Sharma a.w. Ld. Adv. Mr.
Sushrut Joshi

ORDER

Learned Counsel for the Applicant appeared and also Learned Counsel for the Respondent appeared.

At the request of the Learned Counsel for the Applicant, the matter stands adjourned to 12.08.2022.

-Sd-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Braj Mohan / Neeraj

-Sd-

MADAN B. GOSAVI
MEMBER (JUDICIAL)